

Filing under clause (d) of sub-regulation(5) of regulation 31 of IBBI (Liquidation Process Regulations, 2016)

Annexure - 2

Category of Stakeholder : Un-Secured Financial Creditors

S.No.	Name of Stakeholder	Identification Number	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Amount Rejected (Rs.)	Extent of Security (Rs.)	Proofs admitted or rejected in part	Proofs wholly rejected	Remarks, if any
1	ICICI Bank Limited	I659190G11994PLC021012	75,72,27,685.07	75,72,27,685.07	0.00	Not Applicable	Not applicable	Not applicable	
2	IDBI Bank Limited	I65190MH24GOI148838	73,83,08,607.30	73,83,08,607.30	0.00	Not Applicable	Not applicable	Not applicable	
3	CanBank Factors Limited	U85110KA1991PLC011960	12,86,28,000.00	12,86,28,000.00	0.00	Not Applicable	Not applicable	Not applicable	
4	Nitin Omprakash Bhoot	AFUPB8492C	1,32,79,896.00	1,32,79,896.00	0.00	Not Applicable	Not Applicable	Not Applicable	
5	Smt. Kavita Om Prakash Bhoot	AAUPB0371K	78,99,756.53	78,99,756.53	0.00	Not Applicable	Not Applicable	Not Applicable	Not submitted claim during Liquidation. Taken CIRP admission amounts
6	Ms Anupama Vinod Kumar Vyas	AAANPV7366F	29,17,000	29,17,000.00	0.00	Not Applicable	Not Applicable	Not Applicable	
7	Omprakash Gokulchand Bhoot	AAUPB0373M	10,06,660	10,06,660.00	0.00	Not Applicable	Not Applicable	Not Applicable	
	Total		1,64,92,67,604.90	1,64,92,67,604.90	0.00				